

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of December 2019

| Description of Cases | Opening Balance of the month | Total Institution during the month | Total Disposal during the month | Closing Balance of the month |
|---|------------------------------|------------------------------------|---------------------------------|------------------------------|
| CIVIL CASES | | | | |
| Regular First Appeal | 31031 | 337 | 1497 | 29871 |
| Execution First Appeal | 45 | 0 | 0 | 45 |
| Regular Second Appeal | 51361 | 452 | 245 | 51568 |
| Execution Second Appeal | 385 | 1 | 2 | 384 |
| First Appeal from Order (MACT) | 44278 | 163 | 583 | 43858 |
| First Appeal from Order (Misc) | 6683 | 76 | 89 | 6670 |
| First Appeal from Order (Matrimonial) | 1877 | 30 | 38 | 1869 |
| Petition U/S 24 of HMA | 0 | 0 | 0 | 0 |
| Second Appeal from Order | 273 | 13 | 3 | 283 |
| Civil Revision | 13703 | 638 | 533 | 13808 |
| Civil Writ Petition | 70749 | 2395 | 2036 | 71108 |
| Letters Patent Appeal | 3555 | 102 | 38 | 3619 |
| Election Petitions | 19 | 10 | 0 | 29 |
| Recreminatory | 1 | 0 | 0 | 1 |
| Application in Election Petition | 20 | 0 | 1 | 19 |
| Probate | 4 | 0 | 0 | 4 |
| Matrimonial Reference | 0 | 0 | 0 | 0 |
| Income Tax Cases | 1 | 0 | 0 | 1 |
| Income Tax Appeals | 1294 | 10 | 29 | 1275 |
| Sales Tax Reference | 2 | 0 | 0 | 2 |
| Sales Tax Cases | 0 | 0 | 0 | 0 |
| Sales Tax Appeal | 28 | 0 | 3 | 25 |
| Wealth Tax Cases | 0 | 0 | 0 | 0 |
| Wealth Tax Appeal | 33 | 0 | 0 | 33 |
| Gift Tax Cases | 0 | 0 | 0 | 0 |
| Gift Tax Appeal | 11 | 0 | 0 | 11 |
| Estate Duty Cases | 0 | 0 | 0 | 0 |
| Central Custom Excise Salt/ Custom Appeals | 16 | 9 | 3 | 22 |
| Central Excise Cases | 0 | 0 | 0 | 0 |
| Central Excise Act | 127 | 0 | 16 | 111 |
| Interest Tax Appeals | 0 | 0 | 0 | 0 |
| Vat Appeals | 454 | 5 | 10 | 449 |
| General Vat Reference | 0 | 0 | 0 | 0 |

| | | | | |
|---|---------------|--------------|--------------|---------------|
| Vat Revisions | 5 | 0 | 0 | 5 |
| Vat Case | 0 | 0 | 0 | 0 |
| Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference | 50 | 0 | 1 | 49 |
| Civil Reference | 4 | 0 | 0 | 4 |
| Civil Original | 14 | 0 | 0 | 14 |
| Civil Contempts | 3591 | 308 | 488 | 3411 |
| Contempt Appeal Civil Petition | 14 | 1 | 0 | 15 |
| Arbitration Cases | 501 | 23 | 20 | 504 |
| Execution Liquidation | 0 | 0 | 0 | 0 |
| Company Appeals | 39 | 3 | 3 | 39 |
| Company Petitions | 267 | 0 | 7 | 260 |
| X-Objection | 1959 | 20 | 59 | 1920 |
| Transfer Application | 653 | 86 | 50 | 689 |
| Review Applications | 802 | 21 | 71 | 752 |
| Civil Suit - Original Side | 1 | 0 | 0 | 1 |
| Total of Civil Cases | 233850 | 4703 | 5825 | 232728 |
| CRIMINAL CASES | | | | |
| Criminal Appeal - DB | 13164 | 91 | 64 | 13191 |
| Criminal Appeal - DB Acquital | 1639 | 59 | 6 | 1692 |
| Criminal Appeal - SB | 44075 | 320 | 54 | 44341 |
| Criminal Appeal - SB Acquital | 866 | 21 | 6 | 881 |
| Criminal Revision | 15198 | 322 | 181 | 15339 |
| Criminal Revision (Family) | 1308 | 113 | 48 | 1373 |
| Criminal Writ | 285 | 1285 | 904 | 666 |
| Murder Reference | 9 | 0 | 0 | 9 |
| Contempt Appeals (Criminal) | 104 | 18 | 1 | 121 |
| Criminal Main Misc | 33268 | 4324 | 3825 | 33767 |
| Criminal-Complaint-OJ | 0 | 0 | 0 | 0 |
| Pet. U/s 378 (3&4) | 9482 | 384 | 91 | 9775 |
| Criminal Reference | 2 | 0 | 0 | 2 |
| PMLA-APPL | 3 | 0 | 0 | 3 |
| Total of Criminal Cases | 119403 | 6937 | 5180 | 121160 |
| Total of Main Cases (Civil & Criminal) | 353253 | 11640 | 11005 | 353888 |

Institution includes 60 cases of Remand back and Restored cases.